



# महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ५, अंक ७(२)]

गुरुवार, फेब्रुवारी २८, २०१९/फाल्गुन ९, शके १९४०

[ पृष्ठे ७६, किंमत : रुपये २७.००

असाधारण क्रमांक १३

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Vote on Account) Bill, 2019 (L. A. Bill No. IX of 2019), introduced in the Maharashtra Legislative Assembly on the 28th February 2019, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,  
Secretary (Legislation) to Government,  
Law and Judiciary Department.

**L. A. BILL No. IX OF 2019.**

*A BILL*

*to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State for the services and purposes of a part of the Financial Year 2019-2020.*

WHEREAS it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State for the services and purposes of a part of the Financial Year 2019-2020; it is hereby enacted in the Seventieth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Vote on Short title. Account) Act, 2019.

(१)

Withdrawal  
of Rs.  
14,76,35,32,73,000  
out of the  
Consolidated  
Fund of the  
State for the  
Financial  
Year 2019-  
2020.

**2.** From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, to the sum of one lakh forty seven thousand six hundred thirty-five crores thirty-two lakhs seventy-three thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2020, in respect of the services and purposes specified in column (2) of the Schedule.

Appro-  
priation.

**3.** The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2020.



**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
B-5	Jails	2052, Secretariat-General Services	1,28,71,90,000	...	1,28,71,90,000
B-6	General Services	2056, Jails 2217, Urban Development 2235, Social Security and Welfare 2250, Other Social Services	1,72,80,000	...	1,72,80,000
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses 2711, Flood Control and Drainage 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	99,99,33,000	...	99,99,33,000
B-8	Flood Control and Draingae		33,000	...	33,000
B-9	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		3,000	...	3,000
Total-Home Department.			66,61,74,18,000	18,00,67,000	66,79,74,85,000
<b>Revenue and Forests Department.</b>					
C-1	Revenue and District Administration	2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services 2053, District Administration. 2070, Other Administrative Services	9,21,93,78,000	2,85,000	9,21,96,63,000
C-2	Stamps and Registration	2030, Stamps and Registration	92,75,04,000	2,000	92,75,06,000
C-3	Interest Payments	2049, Interest Payments	...	4,000	4,000
C-4	Secretariat and Other General Services	2052, Secretariat-General Services 2059, Public Works 2075, Miscellaneous General Services	22,00,88,000	6,68,000	22,07,56,000
C-5	Other Social Services	2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2250, Other Social Services	46,06,66,000	4,000	46,06,70,000



**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.		
E-3	Secretariat and Other Social Services	2204, 2205, 2225,  2235, 2251, 2406,	Sports and Youth Services Art and Culture Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Secretariat-Social Services Forestry and Wild Life	1,01,41,37,000	...	1,01,41,37,000
Total-School Education and Sports Department.			1,96,16,08,53,000	5,77,99,01,000	2,01,94,07,54,000	
F-1	Interest Payments	2049,	Urban Development Department. Interest Payments	...	1,000	1,000
F-2	Urban Development and Other Advance Services	2053,	District Administration.	67,59,88,31,000	1,000	67,59,88,32,000
F-3	Secretariat and Other Social Services	2070, 2217, 3054, 2230, 2235, 2251, 2406, 3475, 3604,	Other Administrative Services Urban Development Roads and Bridges Labour and Employment Social Security and Welfare Secretariat-Social Services Forestry and Wild Life Other General Economic Services Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	13,10,35,000	...	13,10,35,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			68,59,81,73,000	...	68,59,81,73,000
Total-Urban Development Department.			1,36,32,80,39,000	2,000	1,36,32,80,41,000	
G-1	Sales Tax Administration	2020,	Finance Department. Collection of taxes on Income and Expenditure	3,13,59,70,000	33,000	3,13,60,03,000

**THE SCHEDULE  
(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
G-2	Other Fiscal and Miscellaneous Services	2040, Taxes on Sales, Trade etc. 3475, Other General Economic Services	5,71,86,54,000	...	5,71,86,54,000
G-3	Interest Payment and Debt Servicing	2070, Other Administrative Services 2075, Miscellaneous General Services 2048, Appropriation for Reduction or Avoidance of Debt 2049, Interest Payments	...	1,14,56,76,43,000	1,14,56,76,43,000
G-4	Secretariat-General Services	2052, Secretariat-General Services	16,29,34,000	...	16,29,34,000
G-5	Treasury and Accounts Administration	2054, Treasury and Accounts Administration	1,22,86,78,000	66,000	1,22,87,44,000
G-6	Pensions and Other Retirement Benefits	2071, Pensions and Other Retirement Benefits	92,48,66,13,000	30,10,51,000	92,78,76,64,000
G-7		2235, Social Security and Welfare 2406, Forestry and Wild Life	50,62,11,000	...	50,62,11,000
		<b>Total-Finance Department.</b>	<b>1,03,23,90,60,000</b>	<b>1,14,86,87,93,000</b>	<b>2,18,10,78,53,000</b>
H-2	Other Administrative and Social Services	<b>Public Works Department.</b> 2070, Other Administrative Services	38,33,000	...	38,33,000
H-3	Housing	2235, Social Security and Welfare 2216, Housing	1,33,92,65,000	...	1,33,92,65,000
H-4	Secretariat and Other Economic Services	2406, Forestry and Wild Life 3051, Ports and Light Houses 3053, Civil Aviation	25,75,06,000	...	25,75,06,000
H-5	Roads and Bridges	3451, Secretariat-Economic Services 3054, Roads and Bridges	19,66,37,70,000	5,00,000	19,66,42,70,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works  2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health	9,74,36,07,000	1,51,35,000	9,75,87,42,000



**THE SCHEDULE**  
**(See sections 2 and 3)**

(1) No. of Grant or other Appropriation	(2) Services and Purposes	(3) Head of Account	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
J-3	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2250, Other Social Services 2406, Forestry and Wild Life 3475, Other General Economic Services 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,46,67,000	...	2,46,67,000
		Total-Law and Judiciary Department.	9,14,61,38,000	3,00,16,61,000	12,14,77,99,000
K-1	Other Taxes and Duties on Commodities and Services	<b>Industries, Energy and Labour Department.</b> Other Taxes and Duties on Commodities and Services	22,49,57,000	...	22,49,57,000
K-2	Interest Payments	2049, Interest Payments	...	1,20,45,99,000	1,20,45,99,000
K-3	Stationary and Printing	2057, Supplies and Disposals 2058, Stationery and Printing 2406, Forestry and Wild Life	75,25,71,000	...	75,25,71,000
K-4	Labour and Employment	2230, Labour and Employment	85,32,99,000	...	85,32,99,000
K-5	Social Security and Welfare	2235, Social Security and Welfare	6,36,000	...	6,36,000
K-6	Energy	2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries 2852, Industries	24,67,32,09,000	...	24,67,32,09,000
K-7	Industries	2853, Non-Ferrous Mining and Metallurgical Industries 3451, Secretariat-Economic Services	9,97,28,10,000	...	9,97,28,10,000
K-8	Secretariat-Economic Services		8,21,76,000	...	8,21,76,000
		Total-Industries, Energy and Labour Department.	36,55,96,58,000	1,20,45,99,000	37,76,42,57,000
L-1	Interest Payments	<b>Rural Development Department.</b> Interest Payments	...	28,50,09,000	28,50,09,000
L-2	District Administration.	2053, District Administration.	26,67,34,68,000	33,000	26,67,35,01,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
L-3	Rural Development Programmes.	2059, Public Works 2235, Social Security and Welfare 2406, Forestry and Wild Life 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment 2515, Other Rural Development Programmes 2810, New and Renewable Energy 3054, Roads and Bridges 3451, Secretariat-Economic Services 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	28,23,27,20,000	...	28,23,27,20,000
L-4	Secretariat-Economic Services	22,60,08,000	...	22,60,08,000	
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,05,77,04,000	2,53,35,15,000	4,59,12,19,000	
Total-Rural Development Department.			57,18,99,00,000	2,81,85,57,000	60,00,84,57,000
M-1	Social Security and Welfare	3,30,000	...	3,30,000	
M-2	Food, Storage and Warehousing	8,54,69,77,000	31,02,83,000	8,85,72,60,000	
M-3	Secretariat and Other Economic Services	38,10,65,000	...	38,10,65,000	
Total-Food,Civil Supplies and Consumer Protection Department.			8,92,83,72,000	31,02,83,000	9,23,86,55,000
N-1	Interest Payments	2,48,12,73,000	...	2,10,45,000	2,10,45,000
N-2	Secretariat and Other Social Services	2,48,12,73,000	...	2,48,12,73,000	
Total-Social Justice and Special Assistance Department.			2,48,12,73,000	...	2,48,12,73,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation	Services and Purposes	Head of Account	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
(1)	(2)	(3)	(4)	(4)	
			Rs.	Rs.	Rs.
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2251, Secretariat-Social Services 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	28,06,29,13,000	...	28,06,29,13,000
N-6	District Schemes	2235, Social Security and Welfare 2406, Forestry and Wild Life 2801, Power 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	8,95,35,42,000	...	8,95,35,42,000
Total-Social Justice and Special Assistance Department.			39,49,77,28,000	2,10,45,000	39,51,87,73,000
<b>Planning Department.</b>					
O-1	District Administration.	2053, District Administration.	1,18,00,00,000	...	1,18,00,00,000
O-2	Social Security and Welfare	2235, Social Security and Welfare	1,80,000	...	1,80,000
O-3	Rural Employment	2505, Rural Employment	15,87,75,13,000	15,55,56,000	16,03,30,69,000
O-6	Other Scientific Research	3425, Other Scientific Research	23,46,75,000	...	23,46,75,000
O-7	Secretariat-Economic Services	3451, Secretariat-Economic Services	81,00,00,000	1,50,00,000	82,50,00,000
O-8	Tourism	3452, Tourism	40,77,000	...	40,77,000
O-9	Census, Surveys and Statistics	3454, Census, Surveys and Statistics	23,58,91,000	...	23,58,91,000
O-14	District Plan-Mumbai City	2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2216, Housing 2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	27,79,07,000	...	27,79,07,000
2230,	Labour and Employment	2230, Labour and Employment			

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-16	District Plan-Mumbai Suburban	2235, Social Security and Welfare 2405, Fisheries 2801, Power 2851, Village and Small Industries 3451, Secretariat-Economic Services 3452, Tourism 2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2216, Housing 2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2405, Fisheries 2406, Forestry and Wild Life 2801, Power 2851, Village and Small Industries 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat-Economic Services 3452, Tourism 2202, General Education 2203, Technical Education. 2204, Sports and Youth Services	95,21,67,000	...	95,21,67,000
O-18	District Plan-Thane		83,33,35,000	...	83,33,35,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education	51,64,91,000	...	51,64,91,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
O-20	District Plan-Raigad		51,64,91,000	...	51,64,91,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education	45,82,50,000	...	45,82,50,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
O-22	District Plan-Ratnagiri		45,82,50,000	...	45,82,50,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education	63,91,76,000	...	63,91,76,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
O-24	District Plan-Sindhudurg		63,91,76,000	...	63,91,76,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
O-26	District Plan-Pune		1,38,71,20,000	...	1,38,71,20,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund <b>(4)</b>	
			Rs.	Rs.	Rs.
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,	O-28	General Education	71,00,45,000	...	71,00,45,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
O-30	District Plan-Sangli		63,30,16,000	...	63,30,16,000



**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
			Rs.	Rs.	Rs.
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-34	District Plan-Kolhapur	2202, General Education	70,21,71,000	...	70,21,71,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			



**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-38	District Plan-Dhule	2202, General Education	37,03,75,000	...	37,03,75,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
			Rs.	Rs.	Rs.
O-40	District Plan-Jalgaon	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	80,78,00,000	...	80,78,00,000
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-42	District Plan-Ahmednagar	2202, General Education	93,15,57,000	...	93,15,57,000
		2203, Technical Education.			
		2204, Sports and Youth Services			

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund <b>(4)</b>	
			Rs.	Rs.	Rs.
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
O-44	District Plan-Nandurbar		29,21,43,000	...	29,21,43,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2220,	Information and Publicity				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education		66,14,00,000	...	66,14,00,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Forestry and Wild Life			
2406,		Co-operation			
2425,		Special Programmes for Rural Development			
2501,		Other Rural Development Programmes			
2515,		Minor Irrigation			
2702,		Power			
2801,		New and Renewable Energy			
2810,		Village and Small Industries			
2851,		Roads and Bridges			
3054,		Secretariat-Economic Services			
3451,		Tourism			
3452,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
3604,		General Education	51,03,24,000	...	51,03,24,000
2202,	O-48	Technical Education.			
2203,		Sports and Youth Services			
2204,		Art and Culture			
2205,		Medical and Public Health			
2210,		Water Supply and Sanitation			
2215,		Urban Development			
2217,		Information and Publicity			
2220,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2225,		Labour and Employment			
2230,		Nutrition			
2236,		Crop Husbandry			
2401,		Animal Husbandry			
2403,		Dairy Development			
2404,		Fisheries			
2405,		Forestry and Wild Life			
2406,					

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
			Rs.	Rs.	Rs.
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-50	District Plan-Parbhani	2202, General Education	46,61,86,000	...	46,61,86,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund <b>(4)</b>	
			Rs.	Rs.	Rs.
		Minor Irrigation			
2702,		New and Renewable Energy			
2810,		Village and Small Industries			
2851,		Roads and Bridges			
3054,		Secretariat-Economic Services			
3451,		Tourism			
3452,		Compensation and Assignments to Local Bodies and			
3604,		Panchayati Raj Institutions			
	O-52	General Education	73,26,66,000	...	73,26,66,000
2202,		Technical Education.			
2203,		Sports and Youth Services			
2204,		Art and Culture			
2205,		Medical and Public Health			
2210,		Family Welfare			
2211,		Water Supply and Sanitation			
2215,		Urban Development			
2217,		Information and Publicity			
2220,		Welfare of Scheduled Castes, Scheduled Tribes, Other			
2225,		Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			



**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly <b>(4)</b>	Charged on the Consolidated Fund <b>(4)</b>	
			Rs.	Rs.	Rs.
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-56	District Plan-Latur	General Education	55,10,91,000	...	55,10,91,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Family Welfare			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Nutrition			
		Crop Husbandry			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
O-58	District Plan-Osmanabad	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	61,34,51,000	...	61,34,51,000
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly <b>(4)</b>	Charged on the Consolidated Fund <b>(4)</b>	
			Rs.	Rs.	Rs.
O-60	District Plan-Hingoli	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	21,39,33,000	...	21,39,33,000
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-62	District Plan-Nagpur	2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2515, Other Rural Development Programmes 2702, Minor Irrigation 2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	Rs. 1,11,16,52,000	Rs. ...	Rs. 1,11,16,52,000
O-64	District Plan-Wardha	2202, General Education 2203, Technical Education.	Rs. 49,17,25,000	Rs. ...	Rs. 49,17,25,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)	(4)	
			Rs.	Rs.	Rs.
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
O-66	District Plan-Bhandara		42,83,33,000	...	42,83,33,000



**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund <b>(4)</b>	
			Rs.	Rs.	Rs.
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education		77,06,20,000	...	77,06,20,000
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2217,	Urban Development				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2236,	Nutrition				
2403,	Animal Husbandry				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
O-70	District Plan-Gadchiroli				

**THE SCHEDULE  
(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-72	District Plan-Gondia		46,60,79,000	...	46,60,79,000
2702,	Minor Irrigation				
2801,	Power				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund <b>(4)</b>	
			Rs.	Rs.	Rs.
O-74	District Plan-Amaravati		63,13,88,000	...	63,13,88,000
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			

**THE SCHEDULE  
(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.
				Total Rs.
O-76	District Plan-Akola	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions 2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2403, Animal Husbandry 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development 2515, Other Rural Development Programmes 2702, Minor Irrigation 2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	29,87,33,000	...
O-78	District Plan-Yavatmal	2202, General Education	62,33,60,000	...
			62,33,60,000	62,33,60,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund <b>(4)</b>	
			Rs.	Rs.	Rs.
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,	District Plan-Buldhana	General Education	49,40,42,000	...	49,40,42,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3451,		Secretariat-Economic Services			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education	47,95,24,000	...	47,95,24,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
O-82	District Plan-Washim		47,95,24,000	...	47,95,24,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund <b>(4)</b>	
			Rs.	Rs.	Rs.
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-84	District Plan-Palghar	2202, General Education	31,74,85,000	...	31,74,85,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2220, Information and Publicity			
		2230, Labour and Employment			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly <b>(4)</b>	Charged on the Consolidated Fund <b>(5)</b>	
			Rs.	Rs.	Rs.
		Power			
		2801,			
		2810,			
		2851,			
		3051,			
		3054,			
		3451,			
		3452,			
		3604,			
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and			
		Panchayati Raj Institutions			
		Total-Planning Department.	41,05,11,04,000	17,05,56,000	41,22,16,60,000
		<b>Parliamentary Affairs Department.</b>			
P-1	Secretariat-General Services	2052,	1,08,96,000	...	1,08,96,000
P-2	Social Security and Welfare	2235,	20,000	...	20,000
		Total-Parliamentary Affairs Department.	1,09,16,000	...	1,09,16,000
		<b>Housing Department.</b>			
Q-1	Interest Payments	2049,	...	2,00,00,000	2,00,00,000
Q-2	Other Administrative Services	2070,	1,12,83,000	...	1,12,83,000
Q-3	Housing	2216,	29,77,82,30,000	...	29,77,82,30,000
		Urban Development			
		2217,			
		2235,			
		2406,			
		3451,			
Q-4	Secretariat-Economic Services		3,76,41,000	...	3,76,41,000
		Total-Housing Department.	29,82,71,54,000	2,00,00,000	29,84,71,54,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
R-1	Medical and Public Health				
		<b>Public Health Department.</b>			
		2210, Medical and Public Health	34,75,91,65,000	19,33,000	34,76,10,98,000
		2211, Family Welfare			
		2235, Social Security and Welfare			
R-2		2251, Secretariat-Social Services	5,43,82,000	...	5,43,82,000
		2406, Forestry and Wild Life			
		Total-Public Health Department.	34,81,35,47,000	19,33,000	34,81,54,80,000
S-1	Medical and Public Health				
S-2	Social Security and Welfare				
S-3	Secretariat-Social Services				
		<b>Medical Education and Drugs Department.</b>			
		2210, Medical and Public Health	12,17,80,72,000	...	12,17,80,72,000
		2235, Social Security and Welfare	13,33,000	...	13,33,000
		2251, Secretariat-Social Services	5,41,33,000	...	5,41,33,000
		Total-Medical Education and Drugs Department.	12,23,35,38,000	...	12,23,35,38,000
T-1	Interest Payments				
T-2	Co-operation.				
		<b>Tribal Development Department.</b>			
		2049, Interest Payments	...	16,03,41,000	16,03,41,000
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	31,90,29,000	...	31,90,29,000
T-3	Social Security and Welfare				
T-4	Secretariat-Social Services				
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan				
		2235, Social Security and Welfare	17,16,000	...	17,16,000
		2251, Secretariat-Social Services	7,80,57,000	...	7,80,57,000
		2202, General Education	31,10,24,55,000	...	31,10,24,55,000
		2204, Sports and Youth Services			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund <b>(4)</b>	
			Rs.	Rs.	Rs.
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2435, Other Agricultural Programmes			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2852, Industries			
		3054, Roads and Bridges			
		3055, Road Transport			
T-9	District Schemes	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	6,18,06,86,000	...	6,18,06,86,000
Total-Tribal Development Department.			37,68,19,43,000	16,03,41,000	37,84,22,84,000
U-2	Social Security and Welfare	<b>Environment Department.</b>			
U-3	Secretariat-Social Services	Social Security and Welfare	20,000	...	20,000
U-4	Ecology and Environment	Secretariat-Social Services	1,88,27,000	...	1,88,27,000
		Ecology and Environment	80,10,00,000	...	80,10,00,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		Total-Environment Department.	81,98,47,000	...	81,98,47,000
		<b>Co-operation, Marketing and Textiles Department.</b>			
V-1	Interest Payments	2049,			9,03,26,000
V-2	Co-operation.	2070, 2235, 2406, 2425, 2435, 2851, 2852, 3451, 3456,	5,34,62,91,000	53,000	5,34,63,44,000
		Total-Co-operation, Marketing and Textiles Department.	5,34,62,91,000	9,03,79,000	5,43,66,70,000
		<b>Higher and Technical Education Department.</b>			
W-1	Interest Payments	2049,		1,32,78,77,000	1,32,78,77,000
W-2	General Education	2202,	26,71,23,62,000	67,000	26,71,24,29,000
W-3	Technical Education.	2203,	5,95,12,82,000	50,000	5,95,13,32,000
W-4	Art and Culture	2205,	1,12,53,67,000	...	1,12,53,67,000
W-5	Social Security and Welfare	2235,	6,97,000	...	6,97,000
W-6	Secretariat-Social Services	2251,	7,14,65,000	...	7,14,65,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	2406,	1,38,00,000	...	1,38,00,000
		Total-Higher and Technical Education Department.	33,87,49,73,000	1,32,79,94,000	35,20,29,67,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
X-1	Social Security and Nutrition	<b>Women and Child Development Department.</b> Social Security and Welfare Nutrition	9,95,26,36,000	...	9,95,26,36,000
X-2	Secretariat-Social Services	Forestry and Wild Life Secretariat-Social Services	3,90,20,000	...	3,90,20,000
		Total-Women and Child Development Department.	9,99,16,56,000	...	9,99,16,56,000
Y-2	Water Supply and Sanitation	<b>Water Supply and Sanitation Department.</b> Water Supply and Sanitation	21,19,73,61,000	1,40,00,000	21,21,13,61,000
Y-3		Social Security and Welfare Forestry and Wild Life	73,00,000	...	73,00,000
Y-4	Minor Irrigation	Minor Irrigation	23,83,52,000	...	23,83,52,000
Y-5	Secretariat-Economic Services	Secretariat-Economic Services	6,37,00,000	...	6,37,00,000
		Total-Water Supply and Sanitation Department.	21,50,67,13,000	1,40,00,000	21,52,07,13,000
ZA-1	Interest Payments	<b>Skill Development and Entrepreneurship Department</b> Interest Payments	...	66,66,000	66,66,000
ZA-2	Secretariat and Other Social Services	Technical Education. Labour and Employment Social Security and Welfare Secretariat-Social Services	7,72,93,47,000	3,68,000	7,72,97,15,000
		Total-Skill Development and Entrepreneurship Department	7,72,93,47,000	70,34,000	7,73,63,81,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZC-1	Parliament/State/Union Territory Legislatures 2011,	<b>Maharashtra Legislature Secretariat</b> Parliament/State/Union Territory Legislatures Social Security and Welfare	1,03,27,32,000	73,95,000	1,04,01,27,000
ZC-2	Social Security and Welfare		13,59,80,000	...	13,59,80,000
		Total-Maharashtra Legislature Secretariat	1,16,87,12,000	73,95,000	1,17,61,07,000
ZD-1	Secretariate and Other Social Services	<b>Tourism and Cultural Affairs Department.</b> Other Administrative Services Information and Publicity Secretariat-Social Services Art and Culture Social Security and Welfare Forestry and Wild Life Tourism	3,10,60,000	...	3,10,60,000
ZD-2	Art and Culture		48,97,52,000	...	48,97,52,000
ZD-3	Social Security and Welfare		1,20,000	...	1,20,000
ZD-4			1,36,11,67,000	...	1,36,11,67,000
		Total-Tourism and Cultural Affairs Department.	1,88,20,99,000	...	1,88,20,99,000
ZE-1	Minorities Development.	<b>Minorities Development Department.</b> Secretariat-General Services District Administration. Miscellaneous General Services Art and Culture Social Security and Welfare Forestry and Wild Life	1,49,53,57,000	...	1,49,53,57,000
			2052,		
			2053,		
			2075,		
			2205,		
		2235,			
		2406,			
		Total-Minorities Development Department.	1,49,53,57,000	...	1,49,53,57,000
		<b>Marathi Language Department</b>			

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZF-1	Secretariat-General Services	2052,	6,41,83,000	...	6,41,83,000
ZF-2	Art and Culture	2205,	10,00,00,000	...	10,00,00,000
ZF-3	Social Security and Welfare	2235,	80,000	...	80,000
		Total-Marathi Language Department	16,42,63,000	...	16,42,63,000
		<b>Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department</b>			
ZG-1	Interest Payments	2049,	...	7,79,57,000	7,79,57,000
ZG-2	Secretariate and Other Social Services	2251, 2406,	3,86,02,000	...	3,86,02,000
ZG-3	Welfare of Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225,	8,82,56,29,000	...	8,82,56,29,000
		2235,			
		Total-Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department	8,86,42,31,000	7,79,57,000	8,94,21,88,000
		<b>Soil and Water Conservation Department</b>			
ZH-1	Interest Payments	2049,	...	10,02,000	10,02,000
ZH-2	Social Security and Welfare	2235,	50,00,000	...	50,00,000
ZH-3	Irrigation, Power and Other Economic Services	2402,	1,46,86,50,000	...	1,46,86,50,000
		2406,			
		2702,			
ZH-4	Secretariat-Economic Services	3451,	2,44,15,000	...	2,44,15,000



**THE SCHEDULE  
(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.		
C-10	Capital Expenditure on Economic Services	4406, 4415,	Capital Outlay on Forestry and Wild Life Capital Outlay on Agricultural Research and Education	3,56,41,68,000	...	3,56,41,68,000
C-11	Internal Debt of the State Government	4701, 5475, 6401,	Capital Outlay on Major and Medium Irrigation Capital Outlay on Other General Economic Services Loans for Crop Husbandry	...	1,000	1,000
C-12	Loans to Government Servants, etc.	6003, 7610,	Internal Debt of the State Government Loans to Government Servants, etc.	51,38,79,000	...	51,38,79,000
			Total-Revenue and Forests Department.	4,07,82,19,000	33,34,000	4,08,15,53,000
			<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</b>			
D-8	Capital Outlay on Animal Husbandry	4403,	Capital Outlay on Animal Husbandry	68,01,000	...	68,01,000
D-9	Capital Expenditure on Fisheries	4405, 6405,	Capital Outlay on Fisheries Loans for Fisheries	40,00,00,000	...	40,00,00,000
D-11	Loans to Government Servants, etc.	6216, 7610,	Loans for Housing. Loans to Government Servants, etc.	7,08,84,000	...	7,08,84,000
			Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	47,76,85,000	...	47,76,85,000
			<b>School Education and Sports Department.</b>			
E-4	Capital Outlay on Education, Sports, Art and Culture	4202,	Capital Outlay on Education, Sports, Art and Culture	3,50,24,000	...	3,50,24,000
E-5	Loans to Government Servants, etc.	7610,	Loans to Government Servants, etc.	4,39,99,000	...	4,39,99,000
			Total-School Education and Sports Department.	7,90,23,000	...	7,90,23,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
F-5	Capital Expenditure on Social Services	<b>Urban Development Department.</b>			
		4217, Capital Outlay on Urban Development	1,23,33,67,000	...	1,23,33,67,000
F-7	Loans for Urban Development	5475, Capital Outlay on Other General Economic Services	2,34,59,33,000	...	2,34,59,33,000
F-8	Loans to Government Servants, etc.	6217, Loans for Urban Development	1,60,05,000	...	1,60,05,000
		7610, Loans to Government Servants, etc.			
		Total-Urban Development Department.	3,59,53,05,000	...	3,59,53,05,000
G-8	Capital Outlay on Other Administrative Services	<b>Finance Department.</b>			
		4070, Capital Outlay on Other Administrative Services	14,79,19,000	...	14,79,19,000
G-9	Public Debt and Inter State Settlement	6003, Internal Debt of the State Government	...	86,58,86,00,000	86,58,86,00,000
		6004, Loans and Advances from the Central Government			
		7810, Inter State Settlement			
G-10	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	16,86,96,000	...	16,86,96,000
		Total-Finance Department.	31,66,15,000	86,58,86,00,000	86,90,52,15,000
H-7	Capital Expenditure on Social Services and Other Economic Services.	<b>Public Works Department.</b>			
		4216, Capital Outlay on Housing	20,38,09,29,000	...	20,38,09,29,000
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		4059, Capital Outlay on Public Works			
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4202, Capital Outlay on Education, Sports, Art and Culture	6,06,04,06,000	8,05,00,000	6,14,09,06,000
		4210, Capital Outlay on Medical and Public Health			
		4217, Capital Outlay on Urban Development			

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly <b>(4)</b>	Charged on the Consolidated Fund <b>(5)</b>	
			Rs.	Rs.	Rs.
H-9	Capital Outlay on Removal of Regional Imbalance	4202, Capital Outlay on Education, Sports, Art and Culture	22,98,68,000	...	22,98,68,000
H-11	Loans to Government Servants, etc.	4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services 7610, Loans to Government Servants, etc.	14,93,90,000	...	14,93,90,000
		Total-Public Works Department.	26,82,05,93,000	8,05,00,000	26,90,10,93,000
I-5	Capital Expenditure on Irrigation	<b>Water Resources Department.</b> 4402, Capital Outlay on Soil and Water Conservation 4701, Capital Outlay on Major and Medium Irrigation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control Projects 4801, Capital Outlay on Power Projects	50,24,93,21,000	10,00,000	50,25,03,21,000
I-6	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	50,00,00,000	50,00,00,000
I-7	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	22,59,75,000	...	22,59,75,000
		Total-Water Resources Department.	50,47,52,96,000	50,10,00,000	50,97,62,96,000
J-4	Capital Outlay on Public Works	<b>Law and Judiciary Department.</b> 4059, Capital Outlay on Public Works	1,50,00,000	...	1,50,00,000
J-5	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	9,00,00,000	...	9,00,00,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		Total-Law and Judiciary Department.	10,50,00,000	...	10,50,00,000
K-9	Capital Expenditure on Economic and Social Services	4058,	2,50,16,000	...	2,50,16,000
		<b>Industries, Energy and Labour Department.</b>			
		Capital Outlay on Stationery and Printing		...	
		Capital Outlay on Village and Small Industries.			
		Loans for Other Social Services		...	
K-10	Capital Expenditure on Industries	4875,	4,79,33,000	...	4,79,33,000
K-11	Capital Expenditure on Energy.	4801,	1,36,62,00,000	...	1,36,62,00,000
		Loans for Power Projects		...	
K-13	Loans to Government Servants, etc.	7610,	4,02,07,000	...	4,02,07,000
		Total-Industries, Energy and Labour Department.	1,47,93,56,000	...	1,47,93,56,000
L-7	Capital Expenditure on Rural Development	4515,	9,36,61,46,000	...	9,36,61,46,000
		<b>Rural Development Department.</b>			
		Capital Outlay on Other Rural Development Programmes.		...	
		Capital Outlay on Roads and Bridges			
		Loans for Housing.		...	
L-8	Loans to Government Servants, etc.	7610,	43,87,000	...	43,87,000
		Total-Rural Development Department.	9,37,05,33,000	...	9,37,05,33,000
M-4	Capital Outlay on Food, Storage and Warehousing	4408,	21,54,99,15,000	...	21,54,99,15,000
		<b>Food, Civil Supplies and Consumer Protection Department.</b>			
M-5	Capital Outlay on Other General Economic Services	5475,	1,98,00,000	...	1,98,00,000

**THE SCHEDULE  
(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
M-6	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	1,85,79,000	...	1,85,79,000
		Total-Food,Civil Supplies and Consumer Protection Department.	21,58,82,94,000	...	21,58,82,94,000
N-4	Capital Expenditure on Social Services	<b>Social Justice and Special Assistance Department.</b> Capital Outlay on Welfare of Scheduled Caste,Scheduled Tribes,Other Backward Classes and Minorities.	1,10,10,00,000	...	1,10,10,00,000
		Capital Outlay on Social Security and Welfare			
		Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.			
N-5	Loans to Government Servants,etc	6216, Loans for Housing.	1,00,77,000	...	1,00,77,000
		Loans to Government Servants, etc.			
N-7	District Schemes	7610, Loans to Government Servants, etc.	28,15,91,000	...	28,15,91,000
		Capital Outlay on Welfare of Scheduled Caste,Scheduled Tribes,Other Backward Classes and Minorities.			
N-8	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	1,81,97,000	...	1,81,97,000
		Total-Social Justice and Special Assistance Department.	1,41,08,65,000	...	1,41,08,65,000
O-10	Capital Outlay on Other Rural Development	<b>Planning Department.</b> Capital Outlay on Other Rural Development Programmes.	8,70,07,10,000	...	8,70,07,10,000
		Capital outlay on Tourism			
O-11	Capital Outlay on Hill Areas.	5452, Capital outlay on Tourism 4551, Capital Outlay on Hill Areas.	31,66,66,000	...	31,66,66,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-12	Investment in General Financial and Trading Institutions	5465,	4,08,85,000	...	4,08,85,000
O-13	Loans to Government Servants, etc.	7610,	96,83,000	...	96,83,000
O-15	District Plan-Mumbai City	4059, 4210, 6250,	13,87,60,000	...	13,87,60,000
O-17	District Plan-Mumbai Suburban	4059, 4250, 4403, 4405, 4406, 6250, 4059, 4250, 4402, 4405, 4406, 4515,	14,45,00,000	...	14,45,00,000
O-19	District Plan-Thane	4059, 4250, 4402, 4405, 4406, 4515,	27,66,65,000	...	27,66,65,000
O-21	District Plan-Raigad	4702, 5054, 6250, 6851, 4059, 4210, 4250, 4405, 4406, 4515,	18,68,42,000	...	18,68,42,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-23	District Plan-Ratnagiri	4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes.	21,17,50,000	...	21,17,50,000
O-25	District Plan-Sindhudurg	4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6250, Loans for Other Social Services 4059, Capital Outlay on Public Works 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes.	11,08,24,000	...	11,08,24,000
O-27	District Plan-Pune	4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health	34,95,47,000	...	34,95,47,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
			Rs.	Rs.	Rs.
		4216,	Capital Outlay on Housing		
		4250,	Capital Outlay on Other Social Services		
		4402,	Capital Outlay on Soil and Water Conservation		
		4403,	Capital Outlay on Animal Husbandry		
		4405,	Capital Outlay on Fisheries		
		4406,	Capital Outlay on Forestry and Wild Life		
		4515,	Capital Outlay on Other Rural Development Programmes.		
		4711,	Capital Outlay on Flood Control Projects		
		5054,	Capital Outlay on Roads and Bridges		
		6217,	Loans for Urban Development		
		6250,	Loans for Other Social Services		
		6851,	Loans for Village and Small Industries.		
O-29	District Plan-Satara	4059,	Capital Outlay on Public Works	17,32,89,000	17,32,89,000
		4210,	Capital Outlay on Medical and Public Health	...	
		4250,	Capital Outlay on Other Social Services		
		4402,	Capital Outlay on Soil and Water Conservation		
		4403,	Capital Outlay on Animal Husbandry		
		4406,	Capital Outlay on Forestry and Wild Life		
		4515,	Capital Outlay on Other Rural Development Programmes.		
		4711,	Capital Outlay on Flood Control Projects		
		5054,	Capital Outlay on Roads and Bridges		
		6217,	Loans for Urban Development		
		6250,	Loans for Other Social Services		
		4059,	Capital Outlay on Public Works	13,69,84,000	13,69,84,000
O-31	District Plan-Sangli	4210,	Capital Outlay on Medical and Public Health	...	
		4216,	Capital Outlay on Housing		
		4250,	Capital Outlay on Other Social Services		
		4402,	Capital Outlay on Soil and Water Conservation		

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund <b>(4)</b>	
			Rs.	Rs.	Rs.
O-33	District Plan-Solapur	4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		4059, Capital Outlay on Public Works	22,93,04,000	...	22,93,04,000
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
O-35	District Plan-Kolhapur	4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		4059, Capital Outlay on Public Works	20,11,63,000	...	20,11,63,000
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			



**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-43	District Plan-Ahmednagar	4402, 4403, 4406, 4515,  4851, 5054, 6217, 6250, 4059, 4202, 4250, 4402, 4403, 4406, 4702, 4851, 5054, 6217, 6250, 4059, 4402, 4403, 4515,  5054, 6250, 6851, 4210, 4402,	Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Village and Small Industries. Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Minor Irrigation Capital Outlay on Village and Small Industries. Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Capital Outlay on Public Works Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Other Rural Development Programmes. Capital Outlay on Roads and Bridges Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Medical and Public Health Capital Outlay on Soil and Water Conservation	31,51,09,000 ... ...	31,51,09,000
O-45	District Plan-Nandurbar	4402, 4403, 4515,	Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Other Rural Development Programmes.	8,11,91,000 ... ...	8,11,91,000
O-47	District Plan-Aurangabad	4402, 4403, 4515,	Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Other Rural Development Programmes.	29,86,00,000 ... ...	29,86,00,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-49	District Plan-Jalna	4403, 4406, 4515,  5054, 6217, 6250, 6851, 4059, 4210, 4250, 4402, 4403, 4406, 4515,  4711, 5054, 6217, 6250, 6851, 4059, 4210, 4250, 4402, 4406, 4515,  5054, 6217,	19,63,43,000	...	19,63,43,000
O-51	District Plan-Parbhani	Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Roads and Bridges Loans for Urban Development	4,71,47,000	...	4,71,47,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
O-53	District Plan-Nanded	6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation	Rs. 17,06,67,000	Rs. ...	Rs. 17,06,67,000
O-55	District Plan-Beed	6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation	Rs. 19,29,17,000	Rs. ...	Rs. 19,29,17,000
O-57	District Plan-Latur	6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation	Rs. 22,22,42,000	Rs. ...	Rs. 22,22,42,000





**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
O-69	District Plan-Chandrapur	Capital Outlay on Medical and Public Health				
		Capital Outlay on Housing				
		Capital Outlay on Other Social Services				
		Capital Outlay on Soil and Water Conservation				
		Capital Outlay on Animal Husbandry				
		Capital Outlay on Forestry and Wild Life				
		Capital Outlay on Roads and Bridges				
		Loans for Urban Development				
		Loans for Other Social Services				
		Capital Outlay on Public Works	45,53,31,000		...	45,53,31,000
		Capital Outlay on Housing				
		Capital Outlay on Other Social Services				
		Capital Outlay on Soil and Water Conservation				
		Capital Outlay on Animal Husbandry				
		Capital Outlay on Fisheries				
		Capital Outlay on Forestry and Wild Life				
		Capital Outlay on Other Rural Development Programmes.				
		Capital Outlay on Minor Irrigation				
		Capital Outlay on Flood Control Projects				
		Capital Outlay on Roads and Bridges				
Loans for Other Social Services						
Capital Outlay on Public Works	17,93,80,000		...	17,93,80,000		
Capital Outlay on Soil and Water Conservation						
Capital Outlay on Forestry and Wild Life						
Capital Outlay on Other Rural Development Programmes.						
Capital Outlay on Roads and Bridges						
Loans for Other Social Services						
Loans for Village and Small Industries.						
O-71	District Plan-Gadchiroli					

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-73	District Plan-Gondia	4059, Capital Outlay on Public Works 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries.	10,05,88,000	...	10,05,88,000
O-75	District Plan-Amaravati	4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Projects 6851, Loans for Village and Small Industries.	19,86,12,000	...	19,86,12,000
O-77	District Plan-Akola	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4250, Capital Outlay on Other Social Services	23,12,67,000	...	23,12,67,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total						
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)							
			Rs.	Rs.	Rs.						
O-79	District Plan-Yavatmal	4402,	Capital Outlay on Soil and Water Conservation	22,33,07,000	...	22,33,07,000					
		4403,	Capital Outlay on Animal Husbandry								
		4406,	Capital Outlay on Forestry and Wild Life								
		4515,	Capital Outlay on Other Rural Development Programmes.								
		5054,	Capital Outlay on Roads and Bridges								
		6217,	Loans for Urban Development								
		6250,	Loans for Other Social Services								
		6851,	Loans for Village and Small Industries.								
		4059,	Capital Outlay on Public Works								
		4250,	Capital Outlay on Other Social Services								
		4402,	Capital Outlay on Soil and Water Conservation								
		4403,	Capital Outlay on Animal Husbandry								
		4405,	Capital Outlay on Fisheries								
		4406,	Capital Outlay on Forestry and Wild Life								
		4515,	Capital Outlay on Other Rural Development Programmes.								
		O-81	District Plan-Buldhana				5054,	Capital Outlay on Roads and Bridges	28,26,25,000	...	28,26,25,000
							6217,	Loans for Urban Development			
6250,	Loans for Other Social Services										
6851,	Loans for Village and Small Industries.										
4059,	Capital Outlay on Public Works										
4216,	Capital Outlay on Housing										
4250,	Capital Outlay on Other Social Services										
4402,	Capital Outlay on Soil and Water Conservation										
4403,	Capital Outlay on Animal Husbandry										
4405,	Capital Outlay on Fisheries										
4406,	Capital Outlay on Forestry and Wild Life										
4515,	Capital Outlay on Other Rural Development Programmes.										

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund <b>(4)</b>	
			Rs.	Rs.	Rs.
O-83	District Plan-Washim	4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries.	6,38,09,000	...	6,38,09,000
O-85	District Plan-Palghar	4059, Capital Outlay on Public Works 4402, Capital Outlay on Soil and Water Conservation 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 4702, Capital Outlay on Minor Irrigation 5054, Capital Outlay on Roads and Bridges 6250, Loans for Other Social Services	11,58,49,000	...	11,58,49,000
		Total-Planning Department.	16,35,91,79,000	...	16,35,91,79,000
P-3	Loans to Government Servants, etc.	<b>Parliamentary Affairs Department.</b> Loans to Government Servants, etc.	7,33,000	...	7,33,000
		Total-Parliamentary Affairs Department.	7,33,000	...	7,33,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
Q-6	Loans to Government Servants, etc.	7610,	10,00,000	...	10,00,000
		<b>Housing Department.</b>			
		Loans to Government Servants, etc.	10,00,000	...	10,00,000
		Total-Housing Department.	10,00,000	...	10,00,000
R-3	Capital Outlay on Medical and Public Health	4210,	24,08,00,000	...	24,08,00,000
R-4	Loans to Government Servants, etc.	7610,	21,63,70,000	...	21,63,70,000
		<b>Public Health Department.</b>			
		Capital Outlay on Medical and Public Health	24,08,00,000	...	24,08,00,000
		Loans to Government Servants, etc.	21,63,70,000	...	21,63,70,000
		Total-Public Health Department.	45,71,70,000	...	45,71,70,000
S-4	Capital Outlay on Medical and Public Health	4210,	1,00,25,61,000	...	1,00,25,61,000
S-5	Loans to Government Servants, etc.	7610,	3,34,37,000	...	3,34,37,000
		<b>Medical Education and Drugs Department.</b>			
		Capital Outlay on Medical and Public Health	1,00,25,61,000	...	1,00,25,61,000
		Loans to Government Servants, etc.	3,34,37,000	...	3,34,37,000
		Total-Medical Education and Drugs Department.	1,03,59,98,000	...	1,03,59,98,000
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059,	2,31,37,60,000	...	2,31,37,60,000
		<b>Tribal Development Department.</b>			
		Capital Outlay on Public Works	2,31,37,60,000	...	2,31,37,60,000
		Capital Outlay on Education, Sports, Art and Culture			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund <b>(4)</b>	
			Rs.	Rs.	Rs.
T-8	Loans to Government Servants, etc.	4406,	4,82,16,000	...	4,82,16,000
T-10	District Schemes	4425, 4701, 4702, 5054, 7610, 4225,	1,14,90,92,000	...	1,14,90,92,000
T-11	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225,	72,45,000	...	72,45,000
U-5	Loans to Government Servants, etc.	7610,	5,63,000	...	5,63,000
Total-Tribal Development Department.			3,51,83,13,000	...	3,51,83,13,000
<b>Environment Department.</b>					
Loans to Government Servants, etc.			5,63,000	...	5,63,000
Total-Environment Department.			5,63,000	...	5,63,000
<b>Co-operation, Marketing and Textiles Department.</b>					
V-3	Capital Expenditure on Social Services	4425, 4851, 5475,	30,49,85,000	...	30,49,85,000
V-4	Internal Debt of the State Government	6003,	...	6,52,63,000	6,52,63,000
V-5	Capital Expenditure on Economic Services	6425, 6851, 6860, 7475,	67,66,69,000	...	67,66,69,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
V-6	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	5,18,70,000	...	5,18,70,000
		Total-Co-operation, Marketing and Textiles Department.	1,03,35,24,000	6,52,63,000	1,09,87,87,000
		<b>Higher and Technical Education Department.</b>			
W-8	Capital Expenditure on Other Social Services	4202, Capital Outlay on Education, Sports, Art and Culture	3,40,00,000	...	3,40,00,000
W-9	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	11,51,70,000	...	11,51,70,000
		Total-Higher and Technical Education Department.	14,91,70,000	...	14,91,70,000
		<b>Women and Child Development Department.</b>			
X-3	Capital Expenditure on Social Services	4235, Capital Outlay on Social Security and Welfare	2,000	...	2,000
		4236, Capital outlay on Nutrition			
X-4	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	2,63,76,000	...	2,63,76,000
		Total-Women and Child Development Department.	2,63,78,000	...	2,63,78,000
		<b>Water Supply and Sanitation Department.</b>			
Y-6	Capital Expenditure on Economic and Social Services	4215, Capital Outlay on Water Supply and Sanitation	14,63,18,000	2,00,000	14,65,18,000
		4402, Capital Outlay on Soil and Water Conservation			
		6215, Loans for Water Supply and Sanitation			
Y-7	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	2,09,50,000	...	2,09,50,000
		Total-Water Supply and Sanitation Department.	16,72,68,000	2,00,000	16,74,68,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZA-3	Loans to Government Servants, etc.	7610,	9,45,07,000	...	9,45,07,000
			9,45,07,000	...	9,45,07,000
		Total-Skill Development and Entrepreneurship Department			
ZC-3	Loans to Government Servants, etc.	7610,	60,00,000	...	60,00,000
		Total-Maharashtra Legislature Secretariat	60,00,000	...	60,00,000
ZD-5	Capital Outlay on Education, Sports, Art and Culture	4202,	2,00,00,000	...	2,00,00,000
ZD-6	Loans to Government Servants, etc.	7610,	37,67,000	...	37,67,000
		Total-Tourism and Cultural Affairs Department.	2,37,67,000	...	2,37,67,000
ZE-2	Capital Outlay on Social Security and Welfare	4235,	8,50,00,000	...	8,50,00,000
ZE-3	Loans to Government Servants, etc.	7610,	21,00,000	...	21,00,000
		Total-Minorities Development Department.	8,71,00,000	...	8,71,00,000
ZF-4	Capital Outlay on Public Works	4059,	1,66,00,000	...	1,66,00,000
ZF-5	Loans to Government Servants, etc.	7610,	47,61,000	...	47,61,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation <b>(1)</b>	Services and Purposes <b>(2)</b>	Head of Account <b>(3)</b>	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			<b>(4)</b>		Rs.
		Total-Marathi Language Department	2,13,61,000	...	2,13,61,000
		<b>Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department</b>			
ZG-4	Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	4225, Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	4,33,33,000	...	4,33,33,000
ZG-5	Loans for Housing	6216, 7610, Loans for Housing. Loans to Government Servants, etc.	44,00,000	...	44,00,000
		Total-Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department	4,77,33,000	...	4,77,33,000
		<b>Soil and Water Conservation Department</b>			
ZH-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation	9,07,78,68,000	...	9,07,78,68,000
ZH-6	Internal Debt of the State Government	4702, Capital Outlay on Minor Irrigation	...	2,22,22,000	2,22,22,000
ZH-7	Loans to Government Servants, etc.	6003, 7610, Internal Debt of the State Government Loans to Government Servants, etc.	84,67,000	...	84,67,000
		Total-Soil and Water Conservation Department	9,08,63,35,000	2,22,22,000	9,10,85,57,000
		Total-B-Expenditure on Capital Account	1,57,54,50,73,000	87,26,11,19,000	2,44,80,61,92,000

**THE SCHEDULE**  
**(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
		Grand Total	Rs. 12,56,22,92,81,000	Rs. 2,20,12,39,92,000	Rs. 14,76,35,32,73,000

## STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 206 of the Constitution of India, read with article 204 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the expenditure charged on the Consolidated Fund of the State and the grants made in advance by the Legislative Assembly in respect of the estimated expenditure for a part of the Financial Year 2019-20.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	12,31,54,70,81,000
(b) Capital Expenditure	. .	2,44,80,61,92,000
		<hr/>
Total	. .	14,76,35,32,73,000
		<hr/>

Mumbai,  
Dated the 28th February 2019.

SUDHIR MUNGANTIWAR,  
Minister for Finance.